

**Applications for Patents and Designs**

1040. DR. KARNI SINGH :  
SHRIMATI KRISHNA  
KUMARI :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of applications for patents filed in the Patents Office during the year 1970 from Maharashtra, Delhi, West Bengal, Tamil Nadu and Rajasthan separately ; and

(b) the number of applications for registration of design filed in the Patent Office during the year 1970 from Maharashtra, Madhya Pradesh, West Bengal, Delhi and Rajasthan ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :  
(a) and (b). The requisite information is given below :—

(a)

State	No. of applications for patents filed in 1970
Maharashtra	444
Delhi	232
West Bengal	196
Tamil Nadu	90
Rajasthan	19

(b)

State	No. of applications for registration of design filed in 1970
Maharashtra	634
Madhya Pradesh	133
West Bengal	158
Delhi	95
Rajasthan	2

**Revision of All India Radio Artists Pay Scales**

1043. SHRI S. M. BANERJEE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether some of the categories of All India Radio artistes have not gained anything out of revision of their pay scales ; and

(b) if so, steps taken by Government to improve their pay scales ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) and (b). It is correct that staff artistes in the following categories numbering about 350 derive little or no benefit from the revision of fee scales ordered by Government on 7th February, 1972 :

- (i) Assistants/Copyists
- (ii) (a) General Assistants
- (b) Tape Librarians
- (iii) Caretakers (Musical instrument)

The object of the pay revision referred to was not so much to improve the fee-scales, as to rationalise them and equate them to pay scales of comparable Government servants. In these cases the fee-scales were equal to the salary scales of comparable categories of Government servants, viz., L. D. C. and U. D. C. Hence no significant changes were possible, as that would have created imbalances not only within the organisation but also as between staff artistes and Government servants. The question of upward revision of their fee scales will be considered at a later stage in the light of the decisions which Government may take on the recommendation of the Pay Commission with regard to the pay scales of comparable categories of Government employees.

**Five-Man Body on Implementation of Economic Policies**

1044. SHRI S. M. BANERJEE :  
SHRI P. VENKATASUBBAIAH :

Will the PRIME MINISTER be pleased to state :